

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 5797 of 2011**

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Ganesh Rajak

..... Petitioner

**Versus**

Hindustan Zinc Ltd.& Ors.

..... Respondents

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : None

For the Respondent : None  
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**07/Dated: 9<sup>th</sup> September, 2021**

Heard through V.C.

**2.** None appears for the petitioner even on repeated calls.

**3.** Order dated 26.08.2021 reads as follows:-

***06/26.08.2021.** Nobody appeared either of the parties even on repeated calls, however the matter has been listed today after a long gap.*

*With a view to give on more opportunity, put up this case on 09.09.2021.*

**4.** It appears that the petitioner has lost his interest in this case; as such the instant writ application is dismissed for non-prosecution.

**(Deepak Roshan, J.)**

Amardeep/